

**GOVERNMENT OF INDIA
LAW AND JUSTICE
LOK SABHA**

UNSTARRED QUESTION NO:528
ANSWERED ON:14.07.2014
NEW LAW FOR BUSINESS DISPUTES
Patil Shri Shivaji Adhalrao

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether the Government proposes to repeal certain archaic laws and to ease the business rules by giving clearances to companies on the basis of self-certification;
- (b) if so, the details thereof along with the response of the Law Commission thereto;
- (c) the time by which a final decision is likely to be taken in this regard; and
- (d) the steps taken by the Government for setting up a framework to encourage arbitration as dispute resolution mechanism in order to encourage a positive business environment?

Answer

MINISTER OF LAW AND JUSTICE, AND COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI RAVI SHANKAR PRASAD)

- (a) to (d): The information is being collected and will be laid on the Table of the House.